

ITEM NO.301 + 302

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CRIMINAL) DIARY NO(S).44603/2019 IN CRIMINAL
APPEAL NOS.609-610/2017

AKSHAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE NCT OF DELHI

Respondent(s)

(With IA No. 190061/2019 - CONDONATION OF DELAY IN FILING REVIEW
PETITION(S) and IA No. 190068/2019 - STAY APPLICATION ON EXECUTION
OF DEATH SENTENCE)

Writ Petition(s)(Civil) No(s). 1489/2019
(FOR ADMISSION and WITH IA No.194076/2019-PERMISSION TO APPEAR AND
ARGUE IN PERSON)

Date : 17-12-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Dr. A.P. Singh, Adv.
Mr. V.P. Singh, Adv.
Ms. Geeta Chauhan, Adv.
Ms. Richa Singh, Adv.
Ms. Pratima Rani, Adv.
Mr. Sadashiv, AOR

Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Sidharth Luthra, Sr. Adv.
Mr. Kanu Agrawal, Adv.
Ms. Vanshaja Shukla, Adv.
Ms. Supriya Juneja, Adv.
Mr. Chirag M. Shroff, AOR
Mr. Sameer Chaudhary, Adv.
Ms. Cheshta Jetley, Adv.
Ms. Yashika Verma, Adv.
Ms. Riya Thomas, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. B.V. Balram Das, Adv.

Mr. Ajay Vikram Singh, AOR
Ms. Priyanka Singh, Adv.
Mr. Kamlesh Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 18.12.2019 before another Bench of which
Hon'ble the Chief Justice is not a member.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR